

Date	Office Report	Orders
		<p>2-7-91                    <u>OA-1017/91</u></p> <p>Mr M Chopra for applicant</p> <p>The learned counsel for the applicant submits that the reliefs sought by him in this application has been extended by the Department and that therefore the application is no more pressed. Hence the application is dismissed as withdrawn.</p> <p><i>IK Rasgotra</i> ( IK Rasgotra ) Admvs. Member</p> <p><i>AV Haridasan</i> ( AV Haridasan ) Judicial Member</p> <p>2-7-91</p>